

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/767/2024, IA (IBC)/297/2021, IA (IBC)/1435/2023 and IA (IBC)/237/2023 in CP(IB) No.376/7/HDB/2018
NAME OF THE COMPANY	Sagar Infra Rail International Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sagar Infra Rail International Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/767/2024

Present: Ld. Counsel Mr. VVSN Raju along with Mr. N. Aishwarya for the Applicant/Liquidator.
Ld. Counsel Mr. R.S. Sravan Kumar for the Successful Bidder.

This is an application filed by the Liquidator to take on record the 13th Progress Report. The 13th progress report is taken on record. Accordingly, this application is allowed and disposed of.

IA (IBC)/297/2021

Present: Ld. Counsel Mr. VVSN Raju along with Mr. N. Aishwarya for the Applicant/Liquidator.
Ld. Counsel Mr. R.S. Sravan Kumar for the Successful Bidder.
Ld. Counsel Mr. G. Bhupesh for the Respondent No.1 to 3.

Last opportunity is granted for filing amended/neat copy of the application.
Matter is adjourned to 29.05.2024.

IA (IBC)/1435/2023

Present: Ld. Counsel Mr. G. Kalyan Chakravarthy for the Applicant.
Ld. Counsel Mr. VVSN Raju along with Mr. N. Aishwarya for the Respondent/Liquidator.
Ld. Counsel Mr. R.S. Sravan Kumar for the Successful Bidder.

Heard. Reserved for orders.

IA (IBC)/237/2023

Present: Ld. Counsel Mr. VVSN Raju along with Mr. N. Aishwarya for the Applicant/Liquidator.
Ld. Counsel Mr. R.S. Sravan Kumar for the Successful Bidder.
Ld. Counsel Mr. G. Kalyan Chakravarthy for the Respondent.

Heard. Reserved for orders.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)